

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No.676 of 2019**

**IN THE MATTER OF:**

**L&T Infrastructure Finance Company Ltd.**

**.....Appellant**

**Vs.**

**Gwalior Bypass Project Ltd. & Anr.**

**.....Respondents**

**With**

**Company Appeal (AT) (Insolvency)No.677 of 2019**

**IN THE MATTER OF:**

**L&T Infrastructure Finance Company Ltd.**

**.....Appellant**

**Vs.**

**Gwalior Bypass Project Ltd. & Anr.**

**.....Respondents**

**Present :**

**For Appellant:**

**Mr. Abhinav Vasisht, Senior Advocate with Mr. C.A. Sinha, Ms. Akshita Sachdeva, Ms. Sonali Khanna, Mr. Anshuman Chaturvedi, Advooates**

**O R D E R**

**04.07.2019** - Heard both the appeal(s). **Judgement is reserved.** It will be open to the learned counsel for the Appellant to file short written submissions not more than three pages by 5<sup>th</sup> July, 2019.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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